GOVERNMENT OF INDIA MINISTRY OF AYUSH

RAJYA SABHA

UNSTARRED QUESTION No. 164 TO BE ANSWERED ON 22.07.2025

Schemes to promote AYUSH services

164 Shri C. Ve. Shanmugam:

Will the Minister of *Ayush* be pleased to state:

- (a) whether it is a fact that there is a need of special schemes to promote AYUSH services in the rural and backward areas and also to integrate them with modern healthcare services;
- (b) if so, the details thereof;
- (c) the steps taken by Government to ensure quality of AYUSH products along with the action being taken to check the fake products;
- (d) whether Government is working on any special scheme or drive to bring global recognition to Ayurveda, Yoga and other traditional Indian medicine systems; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

(a) & (b) Ministry of Ayush is already implementing Centrally Sponsored Scheme of National Ayush Mission through State/UT Governments for overall development & promotion of Ayush services in the country including rural and backward areas and supporting their efforts to promote Ayush health care system. Further, to integrate the Ayush services, such as Ayurveda, Yoga & Naturopathy, Unani, Siddha and Sowa-Rigpa, Homoeopathy with modern system, Government of India has adopted a strategy of Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs), thus enabling the choice to the patients for different systems of medicines under a single window. The engagement of Ayush doctors/ paramedics and their training is being supported by the Ministry of Health & Family Welfare under National Health Mission (NHM), while the support for Ayush infrastructure, equipment/ furniture and medicines is being provided by the Ministry of Ayush under National Ayush Mission (NAM), as shared responsibilities.

The NAM inter-alia makes provision for following activities:

- (i) Operationalization of Ayushman Arogya Mandir (Ayush).
- (ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)

- (iii) Upgradation of existing standalone Government Ayush Hospitals
- (iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/ Construction of building for existing Ayush Dispensary (Rented/dilapidated accommodation)/ Construction of building to establish new Ayush Dispensary
- (v) Setting up of 10/30/50 bedded integrated Ayush Hospitals
- (vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals
- (vii)Ayush Public Health Programs
- (viii) Establishment of new Ayush colleges in the States where availability of Ayush teaching institutions is inadequate in Government Sector.
- (ix) Infrastructural development of Ayush Under-Graduate Institutions and Ayush Post-Graduate Institutions/add on PG/ Pharmacy/Para-Medical Courses.

Further, the Ministry is also implementing the Central Sector Scheme for Promotion of Information, Education and Communication (IEC) in Ayush to create awareness regarding Ayush Systems of Medicine including Ayurveda, Yoga & Naturopathy. This aims to reach out to all sections of the population across the country. This scheme provides assistance for organizing National/State Arogya Fairs, Yoga Fests/Utsavs, Ayurveda Parvs, etc.

(c) Rule 158-B in the Drugs Rules, 1945 provides the regulatory guidelines for issue of license to manufacture Ayurvedic, Siddha, Sowa-Rigpa, Unani medicines and Rule 85 (A to I) in the Drugs Rules, 1945 provides the regulatory guidelines for issue of license to manufacture Homoeopathy medicines. It is mandatory for the manufacturers to adhere to the prescribed requirements for licensing of manufacturing units & medicines including proof of safety & effectiveness, compliance with the Good Manufacturing Practices (GMP) as per Schedule T & Schedule M-I of the Drugs Rules, 1945 and quality standards of drugs given in the respective pharmacopoeia.

Drug Inspectors collect medicine samples regularly from industries and Markets and sent to State DTL for testing and take further necessary action on the basis of such test reports.

Rule 160 A to J of the Drugs Rules, 1945 provides the regulatory guidelines for approval of Drug Testing Laboratory for carrying out such tests of identity, purity, quality and strength of Ayurvedic, Siddha, Sowa-Rigpa and Unani drugs as may be required under the provisions of these rules, on behalf of licensee for manufacture of Ayurvedic, Siddha, Sowa-Rigpa and Unani drugs. As on date, 34 State Drug Testing Laboratories have been supported for strengthening their infrastructural and functional capacity. Further, 108 laboratories are approved or licensed under the provisions of Drugs Rules, 1945 for quality testing of Ayurvedic, Siddha, Sowa-Rigpa and Unani drugs and raw materials.

Pharmacovigilance Program for Ayurveda, Siddha, Unani, and Homoeopathy (ASU & H) Drugs has been established under the Central Sector Scheme of Ayush Oushadi Gunvatta evum Uttapadan Samvardhan Yojana (AOGUSY) of Ministry of Ayush. A three tier structure functional since 2018 comprising of a National Pharmacovigilance Co-ordination Centre (NPvCC), Five Intermediary Pharmacovigilance Centres (IPvCs) and Ninety-seven Peripheral Pharmacovigilance Centres (PPvCs) is established across the country. All India Institute of Ayurveda (AIIA), New Delhi under Ministry of Ayush is the National Pharmacovigilance Co-ordination Centre (NPvCC) for the implementation of the National Pharmacovigilance program for Ayurveda, Siddha, Unani & Homoeopathy drugs. The vision of the program is to improve patient safety in Indian population

by monitoring the drug safety in ASU & H drugs by inculcating the reporting culture of Suspected Adverse Drug Reactions, keeping surveillance of misleading advertisements appearing in print and electronic media also the awareness events are being regularly organized across the country to generate awareness regarding the Ayush therapeutic approaches and educate about the systematic use of Ayush drugs in healthcare professionals.

(d) & (e) Ministry of Ayush has a Central Sector Scheme for Promotion of International Cooperation for Ayush. Under this scheme the Ministry provides support to Indian Ayush drug Manufacturers/ Ayush global Service providers to give boost to the export of Ayush products and services; facilitates the International promotion, development and recognition of Ayush systems of medicine; foster interaction of stakeholders and market development of Ayush at international level; promote academics and research through the establishment of Ayush Academic Chairs in foreign countries and holding training workshop/symposiums for promoting and strengthening awareness and interest about Ayush Systems of Medicine at international level.

Ministry of Ayush is the nodal Ministry for observation of the International Day of Yoga (IDY) every year. IDY observation is focused on a Mass Yoga demonstration based on Common Yoga Protocol (CYP) which is publicly available on the Yoga Portal (yoga.ayush.gov.in). The eleventh International Day of Yoga (IDY) was celebrated across the world on June 21, 2025. This year's IDY theme was 'Yoga for one Earth, One Health'.
